

रेल मंत्री (श्री सी० एम० पुन०चा) :
(क) 80 बार ।

(ख) 61 बार ।

†[THE MINISTER OF RAILWAYS
(SHRI C. M. POONACHA): (a) On
80 occasions.

(b) On 61 occasions.]

**MERGER OF RAILWAY MEDICAL SERVICE
WITH CENTRAL HEALTH SERVICE**

200. SHRI M. P. BHARGAVA: Will
the Minister of RAILWAYS be
pleased to state:

(a) whether any proposal is under
Government's consideration to merge
Railway Medical Service with Central
Health Service;

(b) whether any memorandum on
this behalf has been received from
Railway Medical Officers' Association;
and

(c) if so, what steps have been
taken in the matter?

THE MINISTER OF RAILWAYS
(SHRI C. M. POONACHA): (a)
No.

(b) and (c). No, but representa-
tions have been received from Rail-
way Medical Officers Association re-
questing that the scales of pay and
avenues of advancement, etc. of
Railway Doctors should be the same
as those of their counter-parts in
the Central Health Service. These
are under consideration.

**DIFFICULTIES FACED BY SOAP MANU-
FACTURERS DUE TO RAW MATERIAL
SHORTAGE**

201. SHRI CHITTA BASU: Will
the Minister of INDUSTRIAL DEVE-
LOPMENT AND COMPANY AF-
FAIRS be pleased to refer to the
answer given to the Starred Ques-
tion No. 642 in the Rajya Sabha on
22nd June, 1967 and state:

†[] English translation.

926 RSD—3.

(a) whether it is a fact that the
small scale manufacturers of soap in
West Bengal are finding it difficult to
continue the manufacture of soap due
to the scarcity of Palm Oil and
Copra; and

(b) if so, what steps the Govern-
ment have so far taken to remove
their difficulties?

THE MINISTER OF INDUSTRIAL
DEVELOPMENT AND COMPANY
AFFAIRS (SHRI FAKHRUDDIN
ALI AHMED): (a) No such difficulty
has been brought to the notice of
this Ministry.

(d) Does not arise.

**DEMANDS OF RAILWAY PORTERS AND
VENDORS**

202. SHRI D. THENGARI: Will
the Minister of RAILWAYS be
pleased to refer to the answer given
to Starred Question No. 657 in the
Rajya Sabha on the 22nd June, 1967,
and state the action taken by Gov-
ernment on the demands of the
Railway porters and vendors?

THE MINISTER OF RAILWAYS
(SHRI C. M. POONACHA): As
the licensed porters and vendors are
not regular railway employees, their
unions are not eligible for recogni-
tion. Licensed porters and vendors
have been allowed, as a special case,
outdoor medical treatment for self
only at Railway hospitals/dispensa-
ries wherever they exist. They are,
however, not eligible for educational
and other facilities which are admis-
sible only to regular railway em-
ployees. All complaints against
Supervisory staff of Railway porters
etc. are looked into and suitable
action is taken where necessary.

INDUSTRIES IN U.P. FACING CLOSURE

203. SHRI D. THENGARI: Will
the Minister of INDUSTRIAL DEVE-
LOPMENT AND COMPANY AF-
FAIRS be pleased to state: